

**NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
FARIDKOT HOUSE, COPERNICUS MARG  
NEW DELHI- 110001**

**ORIGINAL APPLICATION NO. 529/2024**

**Sub: News item titled "MCD's First Engineered Landfill Opens" appearing in The Times of India dated: 13.03.2024.**

**MEMO OF PARTIES**

1. Municipal Corporation of Delhi, Through its Commissioner,  
Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti, Press Enclave, Ajmeri Gate,  
Delhi-110002 (011-23225901, [commissioner@mcd.nic.in](mailto:commissioner@mcd.nic.in) )
2. Delhi Pollution Control Board, Through its Member Secretary.  
4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi-06,  
(011-47441576, [msdpcc@nic.in](mailto:msdpcc@nic.in))
3. Central Pollution Control Board, Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032,  
(011-22303655, [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in) )
4. District Magistrate, South East Delhi,  
Old Gargi College Building, Lajpat Nagar-4, New Delhi- 110003,  
( 011-26476402, [dcse.rev.delhi@nic.in](mailto:dcse.rev.delhi@nic.in) )